

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 271 OF 2015 &**  
**IA NO. 438 OF 2015**

**Dated: 13<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Karnataka Power Transmission Corporation Ltd. & Anr. ... Appellant(s)**

**Vs.**

**M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sriranga S.  
Mr. Sumanna Naganand  
Ms. Pratiksha Mishra

Counsel for the Respondent(s) : Mr. Mahesh Thakur for R-1

**ORDER**

The learned counsel, Mr. Mahesh Thakur, representing the first Respondent, submitted that the learned counsel, who was leading in this matter, is retired from this case. Therefore, he requested that a short adjournment to take instruction from the first Respondent about engagement of a new counsel in this matter may kindly be granted.

Submission made by the learned counsel appearing for the first Respondent, as stated above, place on record.

List this matter for hearing on 04.01.2018, as requested.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**